

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) The data on vacancies created on temporary and permanent basis during the last two years is not centrally maintained.

(b) The Government posts are regularly filled up in accordance with the recruitment rules. However, keeping in view the administrative exigency of work, efficiency and economy of operations and unavoidable circumstances, outsourcing through contract is also sometimes resorted to by the Ministries/Departments directly. However, such engagements can only be *stop-gap* arrangements. It is the responsibility of the Ministry/Department to fill up vacant posts on regular basis following due procedure.

Hon'ble Apex Court *vide* order dated 10.04.2006 in the Civil Appeal 3595-3612 of 1999 in the case of Uma Devi and others vs Secretary, State of Karnataka, directed that there should be no further by-passing of the constitutional requirement and regularizing or making permanent, those not duly appointed as per the constitutional scheme.

No centralized data regarding contractual employees working in Government Departments is maintained.

#### **Uploading of monthly work reports**

2356. PROF. M. V. RAJEEV GOWDA:

SHRI V. VIJAYASAI REDDY:

Will the Minister of PRIME MINISTER be pleased to state:

(a) whether the Ministry proposes to take action to ensure compliance by other Central Ministries that have not complied with the April, 2016 order of the Central Information Commission requiring monthly work reports to be uploaded on respective Ministry websites;

(b) if so, the details thereof including the number and the details of Ministries that have uploaded monthly work reports since May, 2016 till January, 2018; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) All secretaries to the Government of India were asked by the Cabinet Secretariat *vide* OM No F-12015/56/2015-RTI dated 23rd June, 2016 to upload on monthly basis, the major achievements, significant developments and important events in respect of their Ministry/Department, on their official websites.

(b) and (c) No data for compliance of above directions is maintained centrally.